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CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
BANGALORE - 560 033.

Dated: 22 JUN 1995

APPLICATION NO. 1552 of 1995.

APPLICANTS: Smt.N.Tulsi,
V/S.

RESPONDENTS: The Secretary, Deptt. of Statistics & Planning,
Govt. of India, New Delhi and others.,

To

1. Dr.M.S.Nagaraja, Advocate, No.11,
First Cross, Second Floor,
Sujatha Complex, Gandhinagar,
Bangalore-560 009.
2. The Secretary,
Ministry of Planning & Statistics,
Department of Statistics,
Sardar Patel Bhavan, Parliament Street,
New Delhi-110 001.
(A copy of the application is enclosed)
3. The Director, National Sample Survey Organisation,
Field Operation Divisions, West Block, No.8,
Wing-6, First Floor, R.K.Puram, New Delhi-110066.
(A copy of the application is enclosed).
4. The Joint Director, National Sample Survey Orgn.,
Zonal Office, South Zone Field Operation Division,
Basavanagudi, Bangalore-560 004.
(Copy of the application is enclosed).

Subject:- Forwarding copies of the Orders passed by the
Central Administrative Tribunal, Bangalore-38.

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Please find enclosed herewith a copy of the Order/
Stay Order/Interim Order, passed by this Tribunal in the above
mentioned application(s) on 13-06-1995.

Issued on
22/06/95

gm*

for DEPUTY REGISTRAR
JUDICIAL BRANCHES.

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH: BANGALORE

ORIGINAL APPLICATION NO. 1552/1995

DATED THIS THE THIRTEENTH DAY OF JUNE, 1995

MR. JUSTICE P.K. SHYAMSUNDAR .. VICE CHAIRMAN

MR. T.V. RAMANAN .. MEMBER (A)

Smt. N. Tulsi
Aged 42 years
W/o. Sri B.G. Dwarkanath
No. 37/B, 6th Temple Street
15th Cross, Malleswaram
Bangalore-560 003.

.. Applicant

(By Dr. M.S. Nagaraja, Advocate)

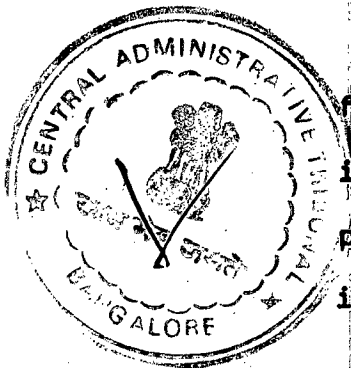
Vs.

1. Secretary to the
Govt. of India
Department of Statistics
Ministry of Planning & Statistics
Sardar Patel Bhavan
Parliament Street, New Delhi-110 001.
2. The Director
National Sample Survey
Organisation, Field Operation
Divisions, West Block, No. 8
Wing-6 1st Floor, R.K. Puram
New Delhi -110 066.
3. The Joint Director
National Sample Survey Organisation
Zonal Office, South Zone Field
Operation Division, Basavangudi
Bangalore-560 004 .. Respondents

ORDER

Mr. Justice P.K. Shyamsundar, Vice Chairman

Heard Dr. M.S. Nagaraja, learned counsel
for the applicant. The only relief sought for herein
is to direct the respondents to dispose of an appeal
preferred by the applicant on 3.8.1994. The appeal
is stated to have been preferred from an order passed by



the disciplinary authority on 16.3.1993. It is said that the said appeal is still pending with the appellate forum and has been pending for upwards an year now. A copy of the appeal is found herein at Annexure-A5. We think it appropriate to direct the Appellate Authority, respondent no.1, who also functions as the Chief Executive Officer, National Sample Survey Organisation, Deptt. of Statistics, to dispose of the said appeal in case it has not already been disposed of by now. The authority will do the needful within 4 weeks from the date of receipt of a copy of this order.

2. Send a copy of this order to respondent no.1 along with the copy of this application.

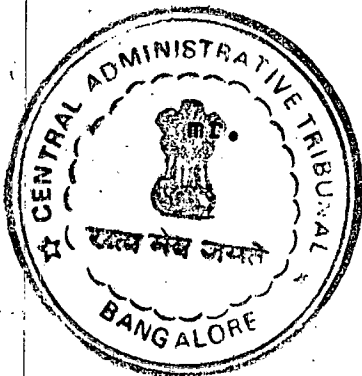
Sd/-

Sd/-

Sd/-

(T.V. RAMANAN)
MEMBER (A)

(P.K. SHYAMSUNDAR)
VICE CHAIRMAN



TRUE COPY

[Signature]
22/6/95

Section Officer

Central Administrative Tribunal
Bangalore Bench
Bangalore